

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 8

C.P. (IB)/718(MB)2021

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **28.06.2024**

NAME OF THE PARTIES : **Dr. S. Aravind**

Vs

M/s Distribution Logistics Infrastructure Pvt. Ltd

For OC : Adv. S Kadorkajan Nadar

For CD : Adv. Nandita Dethe i/b Singhania Legal Services

Section 9 of IBC

ORDER

Both the Counsel for OC and CD jointly submit that the parties have come to a settlement and they would provide the settlement memo. If the settlement talk fails, the matter will be proceeded as per the law. **List on 24.07.2024 for reporting settlement/hearing.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

//RA//